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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/150/2016  
NAME OF THE PETITIONER(S) : Madhu Dadha & 2 others  
NAME OF THE RESPONDENT(S) : M/s Dadha Securilockers Private Limited & 4 others  
UNDER SECTION : 397/398, 237, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

MAHENDRA DADHA

Self. file number.

*[Signature]*

G. KRISHNAKUMAR.

PETITIONERS COUNSEL

**ORDER**

Shri G Krishnakumar, counsel for petitioner present. Shri Mahendra Dadha, R4 in person appeared and signed the attendance sheet. However, he has already been set ex parte vide order of this Tribunal dated 03.01.2017. Time extended at request for submitting final arguments on behalf of the petitioner. Put up on 21.03.2017 at 10.30 A.M.

*[Signature]*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*[Signature]*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)